



Telecom Regulatory Authority of India
Tower-F, World Trade Center,
Nauroji Nagar, New Delhi-110029



OPEN HOUSE DISCUSSION

Telecom Regulatory Authority of India (TRAI) shall hold an Open House Discussion (OHD) through video conference on the following subject at the date and time given below:

Subject	Date	Time	Venue
Consultation Paper on the Draft Telecom Consumers Complaint Redressal (Fourth Amendment) Regulations, 2026	17.07.2026 (Friday)	Sign in: 10:00 AM Conference: 10:30 AM	OHD will be held through video conferencing. https://www.airmeet.com/e/823b1320-76af-11f1-843a-b10954ade6e4

Interested stakeholders/ industry representatives/ CAGs are invited to participate in the Open House Discussion. The stakeholders/ industry representatives/ CAGs willing to participate in the OHD may register themselves on TRAI's website on the OHD notification page at the URL: www.trai.gov.in/events .

The Consultation Paper on the subject is available at the URL
https://www.trai.gov.in/sites/default/files/2026-05/Regulation_07052026.pdf

For any clarification, Shri Vivek Khare, Advisor (Consumer Affairs), TRAI may be contacted at +91-11-20907772 or email: adv.ca@traigov.in.